

Ref.No.: 01:CD:717

Date: 07.10.2016

To

The Secretary
Central Electricity Regulatory Commission
3rd & 4th Floor, Chanderlok Building
36, Janpath, New Delhi – 110 001

Sub: Comment on Draft Regulation of CERC (Communication System for Inter-State Transmission of Electricity) Regulations, 2016

Respected Madam,

This has reference to the public notice dated 07.09.2014 on the above mentioned subject posted on CERC's website requesting for comments/ suggestions/ objections.

Our comments/suggestions are enclosed as Annexure-A for your consideration please.

Thanking you,

Yours faithfully,



(Rajnish Bhagat)
GM (Commercial)

Encl: Comments on Draft Amendments Regulations (2 pages)

2(ab)	Definition and Interpretations		
8.1 (v)	<p>Boundary of the ISTS Communication System: All ISGS and Generating Stations connected to ISTS as well as Solar generating plants/ solar parks and wind generation pooling stations connected to ISTS and HVDC stations as required</p>	<p>Wide Band Node: Wide bandwidth data transmission with an ability to simultaneously transport multiple signals and traffic types.</p> <p>All ISGS and Generating Stations connected to ISTS as well as Solar generating plants (Excluding embedded solar and Renewable generator / solar parks and wind generation pooling stations connected to ISTS and HVDC stations as required)</p>	<p>Wide band Node may also be included in the list of definition and interpretations for better clarity.</p> <p>All embedded generators connectivity is through the electrical system of the existing generating station, requirement of dedicated ISTS node for such generating plants may be exempted.</p>

